## DECLARATION OF ASSETS AND LIABILITIES BY AVIDUR RAHMAN

, I ABIDUR RAHMAN S/o MOEEDUR RAHMAN Aged 56 years Resident of Village +P.O.-CHANDRADEI Dist. ARARIA, Bihar give herein below the details of the Assets (Immovable, Movable Bank Balance) etc.

### (1) Details of PAN and Status of Filing of Income Tax return:

S.No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income- Tax return has been filed	7,61
1.	Self	AEVPR9547J	31.03.2020	5,11,598.00
2.	Spouse-	AEXPA0304C	31.03.2019	6,50,430.00
3.	Dependent-1	NIL	NIL	NIL
4	Dependent-2	NIL	NIL	NIL
5	Dependent-3	NIL	NIL	NIL

#### A. Details of movable assets:

S. No	Description	Self	Spouse	Dependant -I (Son)	Dependant- 2 (Daughter)	Depend ant-3	Depend ant-4
	_		Nuzhat Ara	Aftab ur Rahman	Noor Nahid	Noor Zeba	Noor Sahar
(i)	Cash in hand	45,000.00	25,000.00			-	
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial institutions, non Banking Financial Companies and Cooperative Societies and the amount in each such deposit	1 .HDFC BANK- ACC NO 50100281349385 Rs.5.49.134 2. UTTAR BIHAR GRAMIN BANK ACC NO 1007501010004466 Rs 57,805.54 3.CBI- ACC NO 1287508021 Rs 69,327.13 4. BANK OF INDIA ACC NO- 600010110004337 RS3.65.407.88 5. SBI- ACC NO 20324811004	Money multiplier deposit certificate Deposit amt-RS-50,000 Maturity value-RS-1.00,076.     Money multiplier deposit certificate Deposit amt-Rs-50,000 Maturity value-Rs-1.00,076.     Money multiplier deposit certificate Deposit certificate Deposit amt-Rs-50,000 Maturity value-Rs-1.00,076.     Money multiplier deposit certificate Deposit amt-Rs-50,000 Maturity value-Rs-1.00,076.     Money multiplier	1.SBI -ACC NO 33071943448 Rs 11469.58 2. Money multiplier deposit certificate Deposit amt- Rs-50,000 Maturity value- Rs-1,00.076. 3. Money multiplier deposit certificate Deposit amt- Rs-50,000	I Money multiplier deposit certificate Deposit amt- Rs-50,000 Maturity value- Rs-1,00,076. 2. Money multiplier deposit certificate Deposit amt- Rs-50,000 Maturity value- Rs-1,00,076.	1.Money multiplier deposit certificate Deposit annt-Rs- 50,000 Maturity value-Rs- 1,00,076. 2. Money multiplier deposit certificate Deposit annt Rs- 50,000 Maturity value-Rs- 1,00,076.	1.Money multiplies deposit certificate Deposit arnt-R s- 50.000 Maturity value-Rs- 1.00.076 2. Mon- multiplie- deposit certificate Deposit ant-R s- 50.000 Maturity value-R s- 1.00.076 Maturity value-R s- 1.00.000 Maturity value-R s- 1.000 Maturity value-R s- 1.000 Ma



		Rs 7,14,535.20	deposit certificate Deposit amt-50,000 Maturity value-RS- 1,00,076.	Maturity value- RS-1,00,076.		RS- 1,00,076.	1,00,076
(ii	Bonds Debentures /			NIL	NIL	NIL	NIL.
(i <sup>1</sup>	NSS Postal Savines	1. LIC- policy no 597522029 Sum assured- Rs 1,50,000	1.LIC - Policy no 847977215 Sum assured Rs 80000 2. LIC - policy no 847977216 Sum assured Rs 70,000		NIL	NII.	NIL.
(v	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	NIL.	NIL.	NIL	NIL	NIL.	NII.
(v )	Vehicles/Aircrafts/	I MAHINDRA XUV300W8(0) DSL MT GR BR11PB7076 Value- 12,10,990.00 2 CRETA BR01CV5444 Value 13,88,589	NIL.	NII.	NIL	NIL	NIL.
(vi	valuable thing (give	ONE GOLD RING Value- Rs. 15,000	GOLD JEWELERY (150Gm) Value-Rs. 4,00,000 GOLD Set- (34.470 Gm) RS-1,40,362 JUMKA (13.950 Gm) RS- 56,805 RING (9,980 Gm) RS, 40,419 CHURI (26.500 Gm) RS-1,08,173 SILVER JEWELERY(1000G m) Value-Rs. 35,000	NIL	NIL	NIL	NIL .

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(vii i)	Any other assets such as value of Claims / interest Old TV, Fridge & A.C. Computer Rifle 315 bore Double barrel gun Revolver	NIL	NIL.	NIL.	NIL	NIL	NIL .
(ix	Gross Total Value	Rs.45,65,788.75	Rs. 11,55,759	1,11,469.58	1,00,000	1,00,000	1,00,000

# 3. Details of Immovable assets:

(Note :1. properties in joint ownership indicating the extent of joint ownership will also have to be indicated.

2. Each land or building or apartment should be mentioned separately in this format.)

S.No.	Description	Self	Spouse	Dependent-I	Dep end ent- 2	Depend ent-3
(i)	Agricultal Land Location(s) Survey number(s)	CHANDRADEI, HAYATPUR. LAHNA. HADIYA, BANGAMA A/c- 340,341,342,344, 352,353,366,367, 368,369,375,355, 359,319,320,765, 888,332,358,393, 339,370,335,367, 283,117,292,672	BANGAMA, HAYATPUR A/c- 491,498,293, 323,484,910, 370,917	BANGAMA, HAYATPUR. LAHNA A/c- 565,566,828, 495,496,371	NIL	NII.
	Area (Total measurement in Acres)	34.39	3.85	18.19	NIL	NIL
	Whether inherited property(Yes or No)	YES	YES	YES		-
	Date of purchase in case of self acquired property		-		-	
	Cost of Land (in case of purchase)at the time of purchase				-	5.00
	Any Investment on the land by way of development, construction etc.		1.63	I ASSESSED AND A SECOND A SECOND AND A SECOND A SECOND AND A SECOND A SECOND AND A SECOND A		
	Approximate Current market value	Rs.1,34,00,000	Rs.18,00,000	Rs76,00,000	NIL.	NIL.
(ii)	Non-Agricultural Land Location(s) Survey number(s)	BASANTPUR, KAKODWA, SISAUNA, MAJKURI A/c-885.12.313, 92				•



	Area(Total measurement in sq.ft.)	6316.60 sq.ft			-	
	Whether inherited property (Yes or NO)	YES				
	Date of purchase in case of self acquired property Purchased	1992, 1999			1 3	*
	Cost of Land (in case of purchase) at the time of purchase	Rs.7,00,000				
	Any Investment on the land by way of development, construction etc.	÷			*	
	Approximate Current market value	Rs.68,00,000.00				
(iii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)	-	POTHIYA A/c- 201			•
	Built up Area (Total measurement in sq.ft.		9147.60 sq ft	•		
	Voucher inherited property (Yes or No)	*	NO	•		
	Date of purchase in case of self acquired property	2	1995			
	Cost of property (incase of purchase) at the time of purchase		3000	:22		
	Any Investment on the property by way of development, construction etc.		M.R. OIL AGENCY, MAINA, POTIYA, PALASI COST- Rs. 77000.00	•		
	Approximate Current market value	•	Rs. 15,89,000	NIL	NIII.	No.
(iv)	Residential Buildings (Including apartments) -Location(s) -Survey number(s)	CHANDRADEI A/c-339,379 BASANTPUR A/c-887 CITY HEART, BUDDHA MARG,	•	NIL	NIL .	NIL.
		PATNA FLAT NO. 503 C TYPE FLAT, TAJ SARTAJ GROUP NEW DELHI				
	Area (Total measurement in sq.ft.)	PATNA FLAT NO. 503 C TYPE FLAT, TAJ SARTAJ GROUP NEW DELHI 8097.80 sq ft	2.			
	Built up Area (Total measurement in sq.ft,	PATNA FLAT NO. 503 C TYPE FLAT, TAJ SARTAJ GROUP NEW DELHI	3			
	Built up Area (Total measurement in sq.ft. Whether inherited property (Yes or NO)	PATNA FLAT NO. 503 C TYPE FLAT, TAJ SARTAJ GROUP NEW DELHI 8097.80 sq ft				
	Built up Area (Total measurement in sq.ft.  Whether inherited property (Yes or NO)  Date of purchase in case of self acquired property	PATNA FLAT NO. 503 C TYPE FLAT, TAJ SARTAJ GROUP NEW DELHI 8097.80 sq. ft			·	
	Built up Area (Total measurement in sq.ft. Whether inherited property (Yes or NO) Date of purchase in case of self acquired property Cost of property (in case of purchase) at the time of purchase	PATNA FLAT NO. 503 C TYPE FLAT, TAJ SARTAJ GROUP NEW DELHI 8097.80 sq. ft	-		·	
	Built up Area (Total measurement in sq.ft.  Whether inherited property (Yes or NO)  Date of purchase in case of self acquired property  Cost of property (in case of purchase)	PATNA FLAT NO. 503 C TYPE FLAT, TAJ SARTAJ GROUP NEW DELHI 8097.80 sq. ft YES				

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(vi)	Total of Current Market Value of (i)	Rs. 2,50,00,000.00	Rs. 33,89,000.00	Rs. 76,00,000.00	-
	to (v) above				

(6) I give herein below the details of liabilities/ dues to public financial institutions and government: (Note: Please give separate details of name of Bank, Institution, entity or Individual and amount for each item

S.No.	Description	Self	Spouse	Dependent-I	Dependent-2	Dependent-3
(i)	Loan or dues to bank/Financial Institution(s) Name of Bank or F1 Amount outstanding Nature of loan					
	Loan or dues to any individuals/Entity other than mentioned in (i) above.  Name(s) Amount outstanding Nature of loan					
	Any other liability					
	Grand Total of liabilities		1 7			
(ii)	Government Dues : Dues to departments dealing with government Accommodation			-		
	Dues to departments dealing with supply of water					
	Dues to department dealing with supply of electricity			-	8.58	
	Dues to departments dealing with supply of telephones / mobiles				1.5%	•
	Dues to departments dealing with government transport (including aircrafts and helicopters)	*		-	•	•
	Income Tax Dues			-		
	Wealth Tax dues		•			7.3
	Service Tax Dues		-	-		
	Municipal/Property Tax Dues					
	Sales Tax Dues				-	
	Any other dues	-				
	Grand total of all Govt. dues					
	GRAND TOTAL OF ALL THE DUES				-	1001

(7) Details of	profession	or occupation:
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a.	Self
	Spouse

(8) My educational qualification is as under:

MATRIC - YEAR- 1980 AZAD ACADEMY, ARARIYA, BIHAR SCHOOL EXAMINITION BOARD, PATNA

(Give details of highest school/University education with full form of the certificate/diploma/degree course)

(Name of the School / College / University and the year in which the course was completed.

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(9) ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE :

1	Name of the candidate			CANAL STATES	ABIDUR R			±.
2	Full postal address				VILL+P.O- CH DISTT- ARAR		EL	
3	Number and Name of t	he constitu	uency ar	nd state	49, ARARIYA, VIDHANSABHA, BIHAR			
4	Name of the Political (otherwise write Indep	party which			INDIAN NATI	ONAL CO	ONGRI	ESS
5	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)     (b) Total number of pending cases where the court (s) have taken cognizance				N			
6	NAME Permanent Account Number (PAN) Year for which last Income Tax Return filed		e Tax	Tota	77			
	(a) Candidate		Al	EVPR9547J	31.03.20	019	6	5,30,890.00
	(b) Spouse		AE	XPA0304C	31.03.20	019	6	5,50,430.00
	(c) Dependants			NIL	NIL		NIL.	
7		Detail	s of Ass	ets and Liabili	ties in rupee	s		
	Description	Self		Spouse	Dependent -I	Depen -II	dent	Dependent- III
A	Moveable Assets(Total value)	Rs. 45,65,	788.75	Rs. 11,55,759	1,11,469.58	1,00,000		1,00,000
В	Immovable Asset			-		· · · · · · ·		
	(i) Purchase Price and Development Cost of Immovable Property (Total Value)	Rs. 7,00	,000.000,	Rs. 3,000.00-				
	ii) Any Investment on the property by way of development, construction etc.			Rs. 77,000.00				
	(iii) Approximate Current Market Price of Asset (Total Value)	Rs. 2.50,00.	00.000	Rs. 33,89,000	Rs. 76,00,000	NIL		NIL .
8	Liabilities	NIL			NIL	NIL.		NIL
	(i) Government Dues (Total)	NIL		NIL.	NIL	NIL		NII.
	(ii) Loans from Bank, Financial Institutions and others (Total)	NII.			NIL	NIL		NIL
9	Highest educational qualifica MATRIC – YEAR- 1980 AZ. (Give details of School / Un School/College/University and	AD ACADEM	ation with	full form of the co	ertificate / diplon			

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# VERIFICATION

I, the deponent, above named, do hereby verify and declare that the content of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
- (b) I, my spouse or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at	this the	Day of	20
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Deponent

### FORM ITR-V

# INDIAN INCOME TAX RETURN VERIFICATION FORM

[Where the data of the Return of Income in Form ITR-1 (SAHAJ), ITR-2, ITR-3,

ITR-4(SUGAM), ITR-5, ITR-7 filed but NOT verified electronically)

(Piease see Rule 12 of the Income-tax Rules, 1962)

ABIDUR RAHMAN Name

PAN AEVPR95471 Form Number

ITR-1

Filed u/s

e-Filing Acknowledgement Number 139(1)-On or before due date

514012390020920

#### VERIFICATION

ABIDI R RAHMAN

son daughter of , solemnly declare that to

Assessment Year

2020-21

MOIDI R RAHMAN the best of my knowledge and belief, the information given in the return which has been submitted by me vide acknowledgement is correct and complete and is in accordance with the provisions of the Income-tax Act. number 514012390020920 and I am also competent to make 1961. I further declare that I am making this return in my capacity as Self

this return and verify it. I am holding permanent account number AEVPR9547J

Signature

Date of submission

02-09-2020 14:48:14

Source IP address

103.251.55.205

System Generated barcode



AE VPH9547J0151401239002092042FBD1AD67C47C735EE9E5EC15215B211D553ED5

#### Instructions:

- Please send the duly signed (preferably in blue ink) Form ITR-V to "Centralized Processing Centre, Income Tax Department, Bengaluru 560500", by ORDINARY POST OR SPEED POST ONLY, so as to reach within 120 days from date of submission of ITR. Alternately, you may e-verify the electronic transmitted return data using Aadhaar OTP or Login to e-Filing account through Net-Banking login or EVC obtained generated using Pre-Validated Bank Account/Demat Account or EVC generated through Bank ATM.
- 2. If Form ITR-V is received beyond the 120th day of electronic transmission of the return data or e-Verified beyond the 120th day of electronic transmission of the return data, then the day on which e-Verified or the Form ITR-V is received at Centralized Processing Centre, Income Tax Department, Bengaluru would be treated as the date of filing the Income Tax Return and all consequences of Income Tax Act shall accordingly will be applicable.
- 3. Form ITR-V shall not be received in any other office of the Income Tax Department or in any other manner. The confirmation of receipt of this Form ITR-V at ITD-CPC will be sent to the e-mail Id registered in the e-Filing

On successful verification, the return filing acknowledgement can be downloaded from e-Filing portal as a proof of completion of process of filing the return of Income.

Name: Father's Name : Address(R):

ABIDUR RAHMAN

MOIDUR RAHMAN

503, CITY HEART APARTMENT, BUDHA MARG, PATNACITY, BIHAR-800001

\*-Permanent Account No :

AEVPR9547J

Date of Birth :

25/12/1964

· Sex

Male

Return:

Status Previous year: Ward/Circle:

Individual 2019-2020

Resident Status Assessment Year: Resident 2020-2021 **ORIGINAL** 

Computation of Tot	Income		Income Afte
ncome Heads	Before Set off		Set of
ncome from Salary	0		
ncome from House Property	0		
ncome From Business or Profession	0		
ncome from Capital Gains	0		. )
ncome from Other Sources	511598		51159
Gross Total Income		-	511598
Less : Deduction under Chapter VIA			160000
Total Income		-	351598
Rounding off u/s 288A			351600
Income Taxable at Normal Rate Income Taxable at Special Rate		351600 0	
TAX CALCULAT			
Basic Exemption Limit Rs. Fax at Normal Rates. Fotal Tax	250000 5080		
ess: Tax Rebate u/s 87A	5080		5080
ax Payable		-	
Amount Payable		-	
ax Rounded Off u/s 288 B COMPREHENSIVE I	DETAIL		(
Allowance and perquisites received as MLA 10(17) 1	Amount 1343500 1343500		
ncome From Other Sources			511598
iterest on Bank Savings	31598	31598	
Other Income Temunaration recived as Member of Legeslative Seembly	480000	480000	
otal Income		511598	
otal of Other Sources		511598	
Income			160000

Description

u/s 80C in Respect of Investments

LiC etc

u/s 80TTA (Interest on deposit in saving

account)

278690

Gross Amount 278690

Deductable Amount 150000

10000

10000

Return Filing Due Date : Due Date Extended upto :

Interest Calculated Upto:

31/07/2020 30/11/2020 26/08/2020

Return Filing Section : Notification No:

139(1)

Verified By : ABIDUR RAHMAN